

LIST OF BOOKS AND GENERAL BOOKS

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1	COMMENTARY ON ANTI-CORRUPTION LAW (THIS INCORPORATES THE AMENDMENT CARRIED OUT IN PC ACT IN 2018)	JUSTICE N. SANTOSH HEGDE AND Dr. U.V. SINGH	2
2	COMMENTARY ON THE PREVENTION OF CORRUPTION ACT	A.S. RAMACHANDRA RAO	2
3	COMMENTARY ON LABOUR AND INDUSTRIAL LAW	KHAN AND KHAN	2
4	LAW ON INDUSTRIAL DISPUTES WITH CENTRAL AND STATE RULES	VITHAL BHAI PATEL	2
5	PRACTICAL GUIDE TO PAYMENT OF WAGES ACT	H.L. KUMAR	2
6	THE LAW OF INDUSTRIAL DISPUTES	O.P. MALHOTRA	2
7	INDIAN EVIDENCE ACT	M. MONIR	2
8	TRANSFER OF PROPERTY ACT	MULLA	2
9	MAHARASHTRA CONTROL OF ORGANIZED CRIME ACT	D.R. CHAUDHARY/A.N. CHAUDHARY	2
10	NDPS ACT	IYER'S	2
11	LAW DICTIONARY	OXFORD AND CAMBRIDGE UNIVERSITY PRESS	2
12	THE PSYCHOLOGY OF CRIMINAL INVESTIGATION	GRIFFITHS ANDY	1
13	GENDER RESPONSIVE JUSTICE	EVANS	1
14	RESEARCH HANDBOOK ON THE LAW OF ARTIFICIAL INTELLIGENCE	BARFUEKD, W.	1
15	RESEARCH HANDBOOK ON THE LAW OF VIRTUAL AND AUGMENTED REALITY	BARFUEKD, W.	1
16	HISTORY OF LAW AND ECONOMICS	HENRY N. BUTLER	1

J.	NAME OF THE BOOK/GENERAL BOOK	AUTHOR	NO.OF COPIES
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18	THINKING AND THE I	FERRARIN [ALFREDO]	1
19	KANT'S NONIDEAL THEORY OF POLITICS	HUSEYINZADEGAN [DILEK]	1
20	PEACE AND JUSTICE AT THE INTERNATIONAL CRIMINAL COURT	MENDES, E.P.	1
21	FROM HOUSE OF LORDS TO SUPREME COURT JUDGES JURISTS AND THE PROCESS OF JUDGING	JAMES	1
22	BOOK ON CRIMINAL LAW (2006 EDITION: 10TH)	ELLIOTT AND WOOD	1
23	CRIMINAL LAW THEORY AND DOCTRINE (2010 EDITION: 04TH)	SIMESTER AND SULLIVAN	1
24	ECONOMICS OF CRIMINAL LAW (2008)	LEVITT, STEVEN D/MILES THOMAS J.	1
25	INTERNATIONAL CRIMINAL LAW (3RD EDITION)	CASSESES	1
26	INTERNATIONALISATION OF CRIMINAL EVIDENCE BEYOND THE COMMON LAW AND CIVIL LAW TRADITIONS	JACKSON, JOHN D.	1
27	INTRODUCTION TO INTERNATIONAL CRIMINAL LAW	BASSIOUNI	1
28	INTERNATIONAL LAW AND HUMAN RIGHTS	HERSCH LAUTERPACHT	1
29	STATE RESPONSIBILITY	JAMES GRAWFORD	1
30	CLOSING CHAPTER	DENNING, LORD BARON 1899-1999	1
31	STARKE'S INTERNATIONAL LAW (11TH EDITION)	STARKE, J.G. (JOSEPH GABRIEL), 1911-2006	1
32	BASIC DOCUMENTS IN INTERNATIONAL LAW (6TH EDITION)	BROWNLIE, IAN	1
33	WHAT IS JUSTICE LAW AND POLITICS IN THE MIRROR OF SCIENCE	KELSEN, HANS 1881-1973	1
34	THE DISCIPLINE OF LAW	LORD DENNING	1
35	WHAT NEXT IN THE LAW	LORD DENNING	1

S. NO.	NAME OF THE BOOK/GENERAL BOOK	AUTHOR	NO. OF COPIES
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39	LEAVES FROM MY LIBRARY	LORD DENNING	1
40	LET JUSTICE BE DONE	LORD DENNING	1
41	RESTRAINING THE MISUSE OF POWER	LORD DENNING	1
42	THE JUDGE AND THE LAW	LORD DENNING	1
43	THE EQUALITY OF WOMEN	LORD DENNING	1
44	THE INFLUENCE OF RELIGION ON LAW	LORD DENNING	1
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113	LAW AND ECONOMICS	SUBHASHISH GANGOPADHYAY	1
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